

The Incharge, District Court website Committee, Tis Hazari Court.

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE  
NORTH-EAST DISTRICT AND SESSIONS DIVISION, KARKARDOMA COURTS : DELHI  
Modification in Duty Roster for the month of February, 2023.

In view of the verbal request received by undersigned, the Duty Roster for the month of February, 2023 of Metropolitan Magistrates is partially modified (Reference No. 182023ACMWNNEKDD/Delhi dated 20.02.2023) as under:

| Sl. No | Name of the Officer who will work as Duty MM   | Duty to be performed on | in place of  |
|--------|--|-------------------------|--|
| 1      | Ms Anushi Parwal, Ld MM(Mahila Court-02)<br>R/o C-406, Gurgaon Apartments, Karkardoma, Delhi-110022<br>Court Email-K-cardommmahilacourt2@aajil.com | 31.02.2023              | Sh Aashish Gupta, Ld.ACMJM<br>R/o 111, Model Town East, Safdar college Road,<br>Chandabad.<br>Court Email-Id - resdencemmnortheast@gmail.com |

Rest of the conditions shall remain unchanged.

Aashish Gupta  
Addl. Chief Metropolitan Magistrate,  
North-East District,  
Karkardoma Courts, Delhi

No. 182023ACMWNNEKDD/Delhi

Date: 02.02.2023

Copy for information to:-

1. The Ld. Registrar General, High Court of Delhi through the Principal District & Sessions Judge (PD), DELHI.
2. The Ld. Principal District & Sessions Judge, North East.
3. The Ld. Principal District & Sessions Judge, Head Quarters, West, East, Shahdara, Patela House Courts, North, North-West, South, South-East, South-West, RACC, Delhi.
4. The Ld. CMM, Ld. JMs, North-East, Karkardoma Courts, Delhi.
5. All Ld. CMMs Central/West THC, South-West Division, North/North-West Rohini, New Delhi Patela House, East/GHD KRD, South/South-East Saket, Rouse Avenue, Delhi.
6. The Ld. Secretary DUSA NE/BSA/SHD, Karkardoma Courts, Delhi.
7. The CJ (Delhi), the OCP North East/GHD through Chowki Incharge, Karkardoma Courts, Delhi.
8. The I G (Prison), Tihar Jail, Delhi New Delhi, the Supdt. Central Jail, Delhi, (through A.O. (J) R & I Branch, NE, KRD, Courts, Delhi).
9. The Director of prosecution, Delhi, the Chief Public Prosecutor NIG/SA/SHD.
10. The Lock Up Incharge, Karkardoma Courts, Delhi.
11. The Secretaries, Bar Associations, THC, PHC, KRD, Rohini, Okhla, RACC & Saket Courts, Delhi.
12. The Incharge, District Court Website Committee, Tis Hazari Courts, Delhi.
13. The Incharge Computer Branch, Karkardoma Courts, Delhi for uploading on Layers/Web-Site.
14. The Superintendent Admn. and Care Taking Branch, Karkardoma Courts, Delhi.
15. The Incharge Post Car, Karkardoma Courts, Delhi.
16. The Incharge Cash Branch, Karkardoma Courts, Delhi.
17. The Information Centre, Karkardoma Courts, Delhi.
18. The Incharge, Video Conferencing Room, Karkardoma Courts, Delhi.
19. The Notice Board, Karkardoma Court Complex, Delhi.
20. Office Order File.



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